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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 843/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Ceva Logistics India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
125	Mr. Chandrakant Mhadeshwar	Advocate for Petitioner	

ORDER

CSP 843/230-232/NCLT/MB/MAH/2017
CSP 844/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 27.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

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12)	Mr. Chandra Sekar Mhadekhwar	Advocate per Petitioner	<u>R. Thodesh</u>

ORDER

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